

NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 10.10.2017 AT 10.30 AM

| (IB)No.Ind-3506/252/HDB/2017 |
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| ver Arrow Holdings Pvt Ltd |
| ver Arrow Holdings Pvt Ltd |
| gistrar of Companies , Hyderabad |
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Counsel for Petitioner(s):

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
|------------------------|------------------------|--|-----------|
| 13. UZZAYA KUMAR | Advocate B. Com LLM | VIJAY KUMA R.BADETI 9493656677 @ GMONTO | B. Wjayak |
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Counsel for Respondent(s):

| | Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
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Heard Mr. B. Vijaya Kumar learned counsel for the petitioner and he is complying with the objections raised by the Registry and Company did not commence its operations since incorporation. Post the case on 16.10.2017

Member (Technical)

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Member (Judicial)